

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

215

CP (IB) No. 727/KB/2018

Present: 1. Hon'ble Member (J), Shri Jinan K.R.
2. Hon'ble Member (T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6th September 2019, 10:30 A.M

Name of the Company	Utpal Kumar Guha (New Engineering Works) -Vs- Simplex Infrastructure Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Manji Shukla, Adv.

Operational
Creditor

K

Ryan Saha, Advocate.

For
Corporate
Debtor

Ryan Saha
06/9/19

ORDER

Ld. Counsel for the Operational Creditor appears. Ld. Counsel for the Corporate Debtor appears.

It is jointly submitted that the matter was settled out of the Tribunal and the Ld. Counsel appearing for the Operational Creditor sought permission to withdraw the C.P.

Permission is granted. C.P. is disposed of as withdrawn.

File is consigned to record.

Sd/

(Harish Chander Suri)
Member (T)

Sd/

(Jinan K.R.)
Member (J)